

(ii) Radiation sterilisation of medical products.

IV. Industry:

(i) Use of radioisotopes in industry.

(ii) Inspection techniques and other radiation based procedures. Within the resources available to the Government, every effort is made to undertake research and development in all aspects of peaceful utilisation of nuclear energy and to keep the country abreast of the latest developments.

Cases Pending in Rent Control Courts, Delhi

5154. SHRI R. R. BHOLE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that there is huge arrear of cases pending in Delhi Rent Control Courts;

(b) if so, the number of cases pending in these courts separately during the last three years;

(c) the number of cases added to these courts separately from 1st January, 1980 to 31st October, 1981 and the number of cases finally decided during this period;

(d) the number of times the judges were transferred to these courts during the period from 1st January, 1980 to 31st October, 1981;

(e) whether it is a fact that frequent transfer of judges is also a contributory factor to these huge arrears; and

(f) what steps Government propose to stop these frequent transfers of judges?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (f). The requisite information is being collected

and will be laid on the Table of the House.

Construction of Supplementary Drain in Delhi

5155. SHRIMATI JAYANTI PATNAIK: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the proposal of constructing a supplementary drain in Delhi is pending before the Planning Commission for approval;

(b) if so, when it is expected to be given approval; and

(c) the cost of the above proposed supplementary drain of Delhi according to the latest estimate?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) to (c). Planning Commission's acceptance for implementation of the Scheme has been issued vide letter dated: 23rd November, 1981 for an estimated cost of Rs. 2507 lakhs.

Visits of Worker Leaders Abroad

5157. SHRI DAYA RAM SHAKYA: Will the Minister of LABOUR be pleased to state:

(a) total number of workers leaders representatives who went abroad in order to participate/represent the country/their respective labour organisation in any conference, seminar, convention, meeting/study tour etc. from January 1981 to 3 September, 1981; and

(b) the name of the Central Labour Organisation to whom they belonged to i.e. total number, organisation-wise and total expenditure which Government of India had to bear on account of foreign tour/visit above?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI